

Suspension of employees of CWC at Metiabruz-I

5064. SHRI E. BALANANDAN : Will the Minister of FOOD be pleased to state:

(a) what are the reasons for suspension of five employees of CWC at the Metiabruz; and

(b) whether it is a fact that without giving them any show cause notice or charge sheet, CWC management issued suspension orders; with change of headquarter?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) and (b) Five officials at central warehouse, Metiabruz-I were suspended after observing shortages in the stock of Newsprint Reels 126.500 Metric Tonnes and Edible Oil-48.56 Metric Tonnes. Suspension is not a penalty and as per Central Warehousing Corporation (Staff) Regulation 1986, no show cause/chargesheet is necessary before placing any employee under suspension. The Suspension orders of all the five employees have since been revoked. Out of the five, one employee has super-annuated.

Transport allowance to CWC employees

5065. SHRI E. BALANANDAN : Will the Minister of FOOD be pleased to state :

(a) whether it is a fact that CWC is paying only Rs. 50/- as transport allowance to its employees; and

(b) whether it is also a fact that conveyance charges within a radius of 8 K.M. for attending official work was not paid to its employees even to the cashier for handling cash?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) The employees of the Central Warehousing Corporation in Group 'C' & 'D' Categories are being paid transport subsidy/conveyance allowance at the following rate under IDA pattern :—

Conveyance allowance : (i) Employees owning and maintaining Scooter/Motor Cycle are being paid Rs. 100/- per month.

(ii) Employees owning and maintaining Moped Rs. 75/- per month.

Transport subsidy : For using other modes of conveyance Rs 50/- per month.

Group A & B officers are being paid conveyance allowance and transport subsidy at the following rates under CDA pattern :—

Conveyance Allowance :— (i) For maintaining Car Rs. 450/- per month (ii) For maintaining Scooter/Motor Cycle Rs. 175/- per month.

Transport subsidy :— For using other modes of conveyance Rs. 40/- per month.

(b) Conveyance charges within the radius of 8 K.M. for attending official work are not being paid to its employees including cashiers also.

भारतीय खाद्य निगम द्वारा खुले बाजार में चावल की बिक्री

5066. प्रो. विजय कुमार मल्होत्रा : क्या खाद्य मंत्री 4 मार्च, 1994 को राज्य सभा में अंतरांकित प्रश्न सं. 1617 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल के महीनों में भारतीय खाद्य निगम ने खुले बाजार में चावल की बिक्री की थी;

(ख) यदि हां, तो निगम द्वारा खुले बाजार में कितने अधिकतम मूल्य पर चावल की बिक्री की गई थी;

(ग) क्या यह भी सच है कि इस वर्ष के दौरान निगम ने उत्पादकों से कम मूल्य पर चावल की खरीद की थी;

(घ) यदि हां, तो यह खाद्यान्न कितने अधिकतम मूल्य पर खरीदा गया था;

(ङ) क्या यह भी सच है कि चावल को कम मूल्य पर खरीदने तथा इसे अधिक मूल्य पर बेचने के बावजूद भारतीय खाद्य निगम को हानि उठानी पड़ी है क्योंकि निगम द्वारा उठाई जा रही आर्थिक लानन अधिक है; और

(च) यदि हां, तो 1993-94 के वित्त वर्ष के दौरान भारतीय खाद्य निगम की इस संबंध में कितनी आर्थिक लागत रही है ?

खाद्य मंत्रालय के राज्य मंत्री (श्री कल्प नाथ राय) : क) जी, हां ।

(ख) खूले बाजार में बिक्री करने हेतु विभिन्न राज्यों के लिए उत्तम किस्म के चावल का मूल्य 6600/- रुपए और 7100/- रुपए प्रति मीटर टन के रैंज में निर्धारित किया गया है । बढ़िया किस्म के चावल का मूल्य उत्तम किस्म के चावल के मूल्य से 200/- रुपए प्रति मीटर टन कम है ।

(ग) से (च) जी, नहीं । धान की वसूली मूल्य समर्थन परिचालनों के अधिक उत्पादकों में जाती है । ये उत्पादक अपनी धान या तो सरकारी एजेंसियों को न्यूनतम समर्थन मूल्यों पर बेचने अथवा व्यापारियों/चावल मिल-मालिकों को बेचने के लिए स्वतंत्र होते हैं । सरकार चावल की खरीदारी उत्पादकों से नहीं करती है । तथापि, विभिन्न राज्य सरकारों द्वारा मिल मालिकों/व्यापारियों पर लेवी लगाकर उन्हे निर्धारित मूल्यों पर चावल की खरीदारी की जाती है । भारतीय खाद्य निगम उन्हे खूले बाजार में कीमतों को स्थिर करने के उद्देश्य से 670/- रुपए प्रति क्विंटल की औसत दर पर चावल की बिक्री कर रहा है जबकि अनुमानित इकनामिक लागत 687.47 रुपए प्रति क्विंटल है ।

Requirement of foodgrains

5067. SHRI RAM NATH GOVIND : Will the Minister of FOOD be pleased to state :

(a) what is the country's total requirement of foodgrains per year and whether the requirement is met through Government purchases and open market purchases;

(b) what is the break-up during the previous three years in respect of Government purchases and open market purchases; and

(c) what is the subsidy paid to meet the gap between Government purchase prices and the open market purchase prices ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) The requirement of wheat, rice, pulses and oilseeds in the country at a given point of time depends upon several factors like population, characteristics, production, availability, income distribution, price levels, consumers, habits, availability of substitutes and other related matters. As such it is difficult to estimate the requirement of these commodities.

The requirement of foodgrains for public Distribution System is met from the stocks in Central Pool purchased by the public procuring agencies at minimum support price, procurement price.

(b) The following quantities of rice and wheat have been procured by the public procuring agencies for Central Pool during the last three marketing seasons :—

Marketing Season	(in lakh tonnes)	
	Rice	Wheat
1991-92	92.40	77.53
1992-93 (P)	117.93	63.80
1993-94 (P)	125.22	128.35
1994-95 (P)	—	31.44*

P—Provisional.

* Figures as on 27-4-1994.

(c) The Central Government does not provide any subsidy to meet the gap between Government purchase prices of food-

grains (MSP/procurement prices) and open market purchase prices.